

21-10-05

Hon. Mr. A.K. Bhattachagar, J.M.
Hon. Mr. D.R. Tiwari, A.M.

List has been revised. None has appeared on behalf of the applicant. Sri A. Divvedi for Sri S. Singh, learned counsel for Respondents.

It is found that no rejoinder has so far been filed by the applicant. It appears that the applicant is not interested in pursuing the matter. Accordingly, the O.A. is dismissed in default and for non-prosecution.

D. Banerjee
A.M.

A. J.
J.M.

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